

- (b) Review by Government on the working of the above Zoological Park.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7565/03]
- VI. (a) Annual Report and Accounts of the Wildlife Institute of India, Dehradun, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7563/03]
- VII. (a) Annual Report and Accounts of the C.P.R. Environmental Education Centre, Chennai, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7350/03]

**Report and Accounts (2000-2001 and 2001-2002) of various Educational Institutions/Universities and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABH BHAI RAMJIBHAI KATHIRIA) :  
Sir, I beg to lay on the Table:

- I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

(a) Annual Report and Accounts of the Educational Consultants India Limited, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.-7372/03]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 35 of the Visva Bharati Act, 1951:

(a) Annual Report of the Visva-Bharati, Santiniketan, for the year 2001-2002.

(b) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.-7354/03]

III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 30 of the Tezpur University Act, 1993:

(a) Annual Report of the Tezpur University, Assam, for the year 2001-2002.

(b) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.-7365/03]

## IV. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report of the Nagaland University, Kohima, for the year 2000-2001, under sub-section (3) of section 31 of the Nagaland University Act, 1989.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7381/03]
- (ii) (a) Annual Accounts of the University of Hyderabad, Hyderabad, for the year 2001-2002, and the Audit Report thereon, under sub-section (4) of section 29 of the University of Hyderabad Act, 1974.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7360/03]
- (iii) (a) Annual Report of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2001-2002, under sub-section (3) of section 24 of the Auroville Foundation Act, 1988.
- (b) Annual Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2001-2002 and the Audit Report thereon, under sub-section (4) of section 24 of the Auroville Foundation Act, 1988.
- (c) Review by Government on the working of the above Foundation.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.-7363/03]

- (iv) (a) Annual Report of the Indian Institute of Technology Madras, Chennai, for the year 2001-2002.
- (b) Annual Accounts of the Indian Institute of Technology Madras, Chennai, for the year 2001-2002, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.-7356/03]
- (v) (a) Annual Report of the Indian Institute of Technology Bombay, Mumbai, for the year 2001-2002.
- (b) Annual Accounts of the Indian Institute of Technology Bombay, Mumbai, for the year 2001-2002, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.-7357/03]
- (vi) (a) Twenty-seventh Annual Report of the University of Hyderabad, Hyderabad, for the year 2001-2002.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7360/03]

- (vii) (a) Annual Report of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2001-2002.
- (b) Annual Accounts of the Maharashi Sandipani Rashtriya Veda-Vidya Pratishthan, Ujjain, for the year 2001-2002 and the Audit Report thereon.
- (c) Statement by Government accepting the Annual Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.-7361/03]
- (viii) (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7568/03]
- (ix) (a) Annual Report of the Indian Institute of Science, Bangalore, for the year 2001-2002.
- (b) Annual Accounts of the Indian Institute of Science, Bangalore, for the year 2001-2002 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.-7355/03]

- (x) (a) Annual Accounts of the National Institute of Industrial Engineering, Mumbai, for the year 2001-2002, and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7367/03]
- (xi) (a) Annual Report and Accounts of the Regional Institute of Technology, Jamshedpur, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7369/03]
- (xii) (a) Annual Report and Accounts of the Dr. B.R. Ambedkar Regional Engineering College, Jalandhar, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above College.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7370/03]
- (xiii) (a) Annual Report and Accounts of the Regional Engineering College, Silchar, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above College.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7371/03]
  
- (xiv) (a) Annual Report and Accounts of the Sant Longowal Institute of Engineering and Technology, Longowal, Punjab, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  
- (b) Review by Government on the working of the above Institute.
  
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7364/03]
  
- (xv) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  
- (b) Review by Government on the working of the above Institute.
  
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7373/03]
  
- (xvi) (a) Annual Report and Accounts of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2001-2002.
  
- (b) Statement by Government accepting the above Report.
  
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7371/03]
  
- (xvii) (a) Annual Report and Accounts of the Karnataka Regional Engineering College, Surathkal, Karnataka, for the year

2001-2002, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above College.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7362/03]
- (xviii) (a) Annual Accounts of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2000-2001 and the Audit Report thereon.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7272/03]
- (xix) (a) Annual Report and Accounts of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7368/03]
- (xx) (a) Annual Report and Accounts of the Board of Practical Training (Eastern Region), Kolkata, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.



- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7366/03]
- (xxi) (a) Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2000-2001.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7273/03]
- (xxii) (a) Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2000-2001 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.-7273/03]
- I. **Report and Accounts (2000-2001) of the National Commission for Women, New Delhi and related papers.**
- II. **Report and Accounts (2000-2001) of the Central Social Welfare Board, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JAS KAUR MEENA) : Sir, I beg to lay on the Table :-

- I. (1) A copy each (in English and Hindi) of the following papers, under section 14 of the National Commission for Women Act, 1990:
  - (a) Annual Report and Accounts of the National Commission for Women, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.